

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 22nd February, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 123/2017	Dr. Jasveer Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Singh & Mr. Sanjeev Yadav, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Adv. for the Applicant Mr. Rahul Pratap, Adv. for R-1 Mr. Raman Yadav, Adv. for State of UP Mr. Jogy Scaria, Adv. for R-5 & 11 Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Sovmyajit Pavi, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Mr. Rahul Verma, Adv. for R-17 Ms. Kankana Arundhara, Adv. for R-18 Mr. Devraj Ashok, Adv. for Karnataka Ms. Aprajita Mukherjee, Adv. for R-19 Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Anil Shrivastava, Adv. for State of AP Mr. Suryanarayan Singh, Adv. for State of HP Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Ruchira Gupta, Adv. for State of Goa Ms. Deepika Ghatowar, Adv. for Uttarakhand Mr. Rahul Verma, Adv. for state of Jharkhand Mr. Ravi Kant, Adv. for State of Mizoram Mr. Gopal Singh, Adv. for State of Tripura Mr. Edward Belho, Adv. for State of Nagaland
3.	Execution Application No. 35/2016 IN Original Application No. 349/2016	Prof. Radhey Mohan Misra Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 & 5 Mr. Sanjay Kumar Visen, Adv. for R-2 Mr. Neeraj Bhardwaj, Adv. for R-3 Mr. Maheen Pradhan, Adv. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB
4.	Original Application No. 492/2016	Bala Jee Jha & Anr. Vs. The Govt. (NCT) of Delhi & Ors.	Mr. Gopal Jha, Adv. for Applicants Mr. Tarunvir Singh Khekar, Adv. for R-1&3 Mr. Dinesh Jindal, LO for DPCC Mr. Balendu Shekhar, Adv. for EDMC
5.	Original Application No. 551/2016	Dr. Ashwini Agarwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3 & 6 Mr. Rajat Sanjeet Purohit, Adv. for R-4 & 7
6.	Original Application No. 13/2017	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Mr. Nishtha Chawla, Adv. for Applicant Mr. Tarunvir Singh & Ms. Guneet Khehar, Adv. for R-1 & 2
7.	Original Application No.	Arun Kumar	Mr. Amol Chitale, Adv. for Applicant

	15/2017 (M.A. No. 20/2017)	Vs. State of Haryana & Ors.	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5 & 7 to 9 Mr. Attin Shankar Rastogi & Mr. Rajesh K. Singh, Adv. for MoEF
8.	Original Application No. 62/2017	Prakash & Anr. Vs. State of U.P. & Ors.	Mr. Abhishek Chakraborty, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 2 & 4 Mr. Pradeep Misra, Adv. for R-3
FOR HEARING			
9.	Execution Application No. 08/2016 (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Narender Pal Singh, Adv. for R-10 & 11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Abhishek Yadav, Adv. for State of U.P.
10.	Original Application No. 73/2016 (M.A. No. 413/2016 & M.A. No. 763/2016)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC Mr. Gurbaksh Singh, Adv.
11.	Appeal No. 47/2016 (M.A. No. 833/2016 & M.A. No. 153/2017)	M/s Rama Hotel (Guest House) Vs. Member Secretary & Ors.	Mr. Ajay Kumar Singh, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Prateek Dwivedi, Adv. for R-3 Mr. Shubham Bhalla, Adv. For R-5 Mr. B. V. Niren, Adv. for CGWA Mr. Raman Yadav, Adv. Mr. Sanjeev Sahay & Mr. Aditya Sharma, Adv. for Applicant in M.A. No. 153/2017
12.	Original Application No. 169/2016	Transport Centre Punjabi Bagh Welfare Society Vs. Government of NCT of Delhi & Ors.	Mr. Deepak Vohra & Mr. Sahil Dhawan, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Sanjay Dewan, Adv. for R-4 Mr. Birja Mahapatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA
13.	Original Application No. 148/2015 (M.A. No. 634/2015)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover and Mr. Rahul Khurana, Adv. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9

			Mr. Pranav Verma, Adv. Lt. Col. Sarvadaman Singh Oberoi (Retd.)
14.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8 Mr. Ravindra Kumar, Adv. for R-12 to 14
15.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Mr. Pradeep Jain, Adv. for R-5 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB
16.	Original Application No. 434/2015 (M.A. No. 269/2016, M.A. No. 386/2016 & M.A. No. 01/2017)	Ojasvi Party Vs. State of Delhi	Mr. Swami Omji & Mr. Mukesh Jain for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for NDMC Mr. Balendu Shekhar, Adv. for EDMC Mr. Biraja Mahapatra, Adv. for DPCC Mr. Mahesh Dutt Tripathi, Adv. for R-7 Ms. Puja Kalra, Adv. for MCD
17.	Original Application No. 570/2015	Anand Bhushan Vs. Union of India & Ors.	Ms. Neelam Rathore & Mr. Anshuman, Adv. for Applicant Dr. Abhishek Attrey, Adv. for R-1 Mr. Anil Grover & Mr. Rahul Khurana, Adv. for R-2, 4 to 7 Mr. Himanshu Pandey, Adv. for R-8 Mr. Suryanarayan Singh, Sr. AAG for HP
18.	Original Application No. 519/2016	Hardeep Singh & Ors. Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2 to 6 & 8 Mr. B. R. Sharma, Adv. for R-9 Mr. I. K. Kapila, Adv. for R-10 Mr. Parminder Singh, Adv. for R-12 Mr. Rajat Katyal, Adv. for R-13 to 17 Mr. Rajiv Bansal, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rakesh Wadhwa, Adv.

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